

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,**WESTERNZONE BENCH PUNE****AT PUNE .****ORIGINAL APPLICATION NO. 69 OF 2022(WZ)**

SUNIL PHARATE

...

APPLICANT

VS

STATE OF MAHARASHTRA
AND OTHERS

...

RESPONDENTS

INDEX

SR NO	ANNE XURE	PARTICULARS	PAGE NOS.	
			From	To
1.		Index	-	761
2.		Reply in Additional	762	763
3.		Affidavit in Support	764	765
		LAST PAGE NO.		765

PUNE

DATE: 20/07/2024



ADVOCATE FOR RESPONDENT NO.14

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

WESTERNZONE BENCH PUNE

AT PUNE .

ORIGINAL APPLICATION NO. 69 OF 2022(WZ)

SUNIL PHARATE .. APPLICANT

VS

STATE OF MAHARASHTRA
AND OTHERS

.. RESPONDENTS

REPLY ON BEHALF OF RESPONDENT NO.14

**(M/s Rajaram Bapu Patil Sahakari Sakhar Karkhana Ltd-Foreign &
Country Liquor Unit)**

MAY IT PLEASE THE HON'BLE TRIBUNAL

THE RESPONDENT NO.14 MOST RESPECTFULLY SUBMITS

THAT :-

1. At the outset, it is submitted that, the Affidavit filed by the Respondent No.4 on 6th May 2024 and also the Joint Committee report dated 13th November 2022 are not admitted by the present Respondent and requires to be discarded.
2. The Respondent No.14 submits that the Applicant has impleaded the Respondent No.14 as party Respondent in the present case. The Applicant has not made a single averment against the present Respondent. The Hon'ble Tribunal had constituted a Joint

Committee vide its order dated 24th August 2022. The Joint Committee had caused a visit to the premises of the Respondent No.14. The entire report filed by the Committee has not made any adverse observations against the present Respondent. Thus, it clearly appears that the present Respondent has been unnecessarily dragged in the present case for no rhyme or reason.

3. The present Original Application is thus required to be dismissed *qua* the present Respondent. The Respondent No.14 also prays that this Hon'ble Tribunal be pleased to award costs to the present Respondent under the provisions of Section 23 of the National Green Tribunal Act, 2010. Therefore, it is prayed that the case against the Respondent No.14 may kindly be dismissed with costs.

Affidavit in Support of this, is filed herewith

PUNE

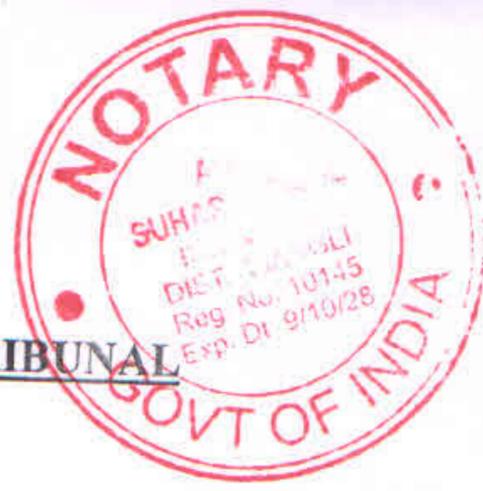
DATE : 20/ 07 /2024



ADVOCATE FOR RESPONDENT NO.14

Noted & Registered
at Serial Numbers...588/2024

20 JUL 2024



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

AT PUNE

Original Application No.69/2022 (WZ)

SUNIL PHARATE

APPLICANT

V/s

STATE OF MAHARASHTRA

AND OTHERS

RESPONDENTS

AFFIDAVIT IN SUPPORT OF REPLY

MAY IT PLEASE THE HON'BLE TRIBUNAL

I, Ramchandra D. Mahuli, adult, Managing Director of the Respondent Nos.14, having office at Taluka Walwa, District Sangli, do hereby state on solemn affirmation as under: -

1. I say that I am the Managing Director of the Respondent No.14 and am authorized to file the present Affidavit. I say that I am aware of the facts and circumstances of the present case and hence am able to depose the same on oath.
2. I say that the Respondent No.14 herein has filed the present reply to the Affidavit dated 6th May 2024 filed by the Respondent Nos.4 & 5. I say that the contents of the said Reply and the present affidavit are true and correct to the best of my knowledge, information, belief and the legal advice which I believe to be correct.

WHATEVER stated herein above is true and correct to the best of my knowledge and belief and for the same I have signed hereunder at Rajaramnagar on 19th day of July, 2024.



R. Mahuli
Deponent

R. D. Mahuli
Managing Director
Rajarambapu Patil Sahakar
Sakhar Karkhena Ltd. Rajaramnagar,
Tal. Walwa, Dist. Sangli. 415 414.



Solemnly affirmed before me

Shri. *R. D. Mahuli*

Who is *Managing Director*

Shri. *Sakhar Karkhena Ltd. Rajaramnagar*

whom personally known

BEFORE ME

SUHAS A. PATIL
ADVOCATE & NOTARY
GOVT OF INDIA REG. NO. 10455
Chavali, Tal. Walwa, Dist. - Sangli

20 JUL 2024

Adv. SUHAS A. PATIL
NOTARY REG. NO. 10145
GOVT OF INDIA
Apt. Bhavani, Tal. - Walwa, Dist. - Sangli.
Off : Ground Floor, Hattalim Shopping Center
Jruu Islampur Mob: 9822194502

Noted & Registered
at Serial Numbers *588*

2024

